

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**ORIGINAL APPLICATION NO. 641 OF 2023**

(I.A. No. 273/2024)

**In the matter of :**

Suman Chauhan

...Applicant

Versus

Government of Uttar Pradesh.

...Respondent

**INDEX**

S.No.	PERTICULARS	PAGE NO.
1.	REPLY OF BEHALF OF DISTRICT MAGISTRATE, GAUTAM BUDDHA NAGAR	1-5
2.	<b>Annexure-1</b> Copy of letters sent to Noida Authority & Central Public Works Department for nomination on 20-09-2024 & 07-11-2024.	6-7
3.	<b>Annexure-2</b> Copy of nomination letter received from Central Pollution Control Board.	8
4.	<b>Annexure-3</b> Copy of nomination letter received from Noida Authority.	9
5.	<b>Annexure-4</b> Copy of office order dated-12-11-2024.	10
6.	<b>Annexure-5</b> Copy of Joint Committee Report.	11-22

DATE: 18.11.2024  
PLACE: NEW DELHI



*(Signature)*

Through  
**BHANWAR PAL SINGH JADON**  
STANDING COUNSEL OF STATE OF U.P.  
NATIONAL GREEN TRIBUNAL

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 641 OF 2023  
(I.A. No. 273/2024)

In the matter of:

SUMAN CHAUHAN

...Applicant

Versus

GOVERNMENT OF UTTAR PRADESH

...Respondent

REPLY AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE,  
GAUTAM BUDDHA NAGAR

I, Manish Kumar Verma, aged about 40 years, S/o. M.P. Verma, presently posted as District Magistrate, Gautam Buddha Nagar do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit.
2. That the above-noted matter came up for hearing on 21.05.2024, when this Hon'ble Tribunal constituted a Joint Committee comprising of representatives of Central Pollution Control Board, Central Public Works Department, Noida Authority and District Magistrate, Gautam Buddha Nagar and directed the Answering Respondent to act as nodal agency for compliance and coordination.
3. That the present case, registered on the basis of an application by the residents of village Dostpur Mangrauli, and



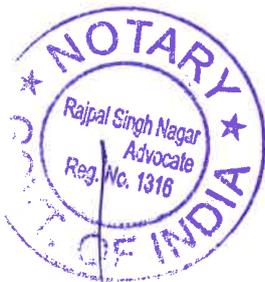
other adjacent villages in Noida, Gautam Budha Nagar in which it has been alleged that the respondent authorities failed to take preventive measures for controlling the entry of flood water of Yamuna in their properties during the flood in the River Yamuna on 12<sup>th</sup>-15<sup>th</sup> July, 2023.

4. That it has also been alleged that the respondent authorities failed to remove the sludge, dry silt etc. after flood water had receded which resulted into dust pollution and has created health hazards.
5. That the reports, response and facts placed by the Answering respondent in the said matter are on record and have been acknowledged by the Hon'ble Tribunal. Further, Hon'ble Tribunal had passed following orders on 21.05.2024:

*"...3. Reply on behalf of District Magistrate, Gautam Budh Nagar dated 18.05.2024 has been filed giving the full particulars of the applicants and details of the properties in a chart form which reveals that these properties are mainly farmhouses. Photographs are also enclosed along with the report to show that nature of construction is permanent.*

*4. Applicants have also filed response in terms of the order of the Tribunal wherein it is not disputed that the applicants are owners of the farm lands, though, a plea has been taken that the nature of their construction is not permanent but nothing has been enclosed along with the response to substantiate the same.*

*5. Since the plea of the respondents is that construction is exiting on the flood plain area, therefore, to ascertain the correct position about the nature of construction, we form a joint committee comprising of the following:-*



h

- (i) Representative of Member Secretary, CPCB;
- (ii) Representative of Chief Engineer, CPWD;
- (iii) Representative of CEO, NOIDA;
- (iv) District Magistrate, Gautam Budh Nagar

*District Magistrate, Gautam Budh Nagar will act as nodal agency for compliance and coordination.*

*6. The committee will visit the site and ascertain the nature and extent of construction (permanent, temporary and area with full details of construction) of each of the applicants, if due permission from the competent authority has been taken to raise such construction and submit the report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF..."*

6. That in compliance of above-mentioned orders, the Answering Respondent had sought nominations for site inspection from Central Pollution Control Board, Central Public Works Department and Noida Authority vide letter dated 26.07.2024. As site inspection could not be carried out before the date of hearing on 07.08.2024, the Answering respondent had sought further time for carrying out site inspection and submission of report. The said response was submitted in Hon'ble Tribunal on 03.08.2024 and is already on record.



7. That the Hon'ble Tribunal had granted further time and thereafter, the Answering Respondent had issued letters to Chief Executive Officer, Noida Authority and Director General, Central Public Works Department, New Delhi on 20.09.2024 and 7.11.2024 for seeking nominations for

h

proceeding with the joint inspection. Copy of said letters is annexed as **Annexure I** of the response.

8. That in pursuant to the letters issued, nominations were received from Central Pollution Control Board on 20.08.2024 and from Noida Authority on 12.11.2024 and no response was received from Central Public Works Department. Copy of nominations received from Central Pollution Control Board and Noida Authority are annexed as **Annexure II** and **Annexure III** of the response.

9. That in absence of nomination from the Central Public Works Department, the Answering Respondent vide order dated 12.11.2024 constituted the committee of nominated members and directions were issued to conduct site inspection on 14.11.2024 and submit factual report in compliance of orders of Hon'ble Tribunal. Copy of said order dated 12.11.2024 is annexed as **Annexure IV** of the response.

10. That out of 50 farm houses whose details were submitted in Hon'ble Tribunal on 18.05.2024, inspection of 37 farm houses has been carried out between 14-11-2024 to 17-11-2024 by the Joint Committee. In compliance of directions of Hon'ble Tribunal, the Committee has submitted its report on nature and extent of construction along with status of permission from competent authority for raising such construction. Copy of Joint Committee report is annexed as **Annexure V** of the response.



↓

11. That it is humbly prayed that the present Response may kindly  
betaken on record by this Hon'ble Tribunal.

  
DEPONENT

VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents  
of above reply are true and correct to my knowledge derived from  
official record. No part of the same is false and nothing material has  
been concealed therefrom.

VERIFIED ON THIS THE 18 DAY OF NOVEMBER, 2024 AT NOIDA,  
GAUTAM BUDDHA NAGAR.

  
DEPONENT



ATTESTED

  
Rajpal Singh Nagar  
Notary Public Noida  
Gautambudh Nagar (U.P.)

18 NOV 2024

कार्यालय जिलाधिकारी गौतमबुद्ध नगर

पत्रांक:- 481/L-102/24

दिनांक:- 20-09-2024

अनुस्मारक/मा0 एन.जी.टी.प्रकरण

मुख्य कार्यपालक अधिकारी,  
नवीन ओखला औद्योगिक विकास प्राधिकरण,  
नोएडा, गौतमबुद्ध नगर।

**विषय:-**मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 में पारित आदेश दिनांक 21.05.2024 (छायाप्रति संलग्न) के अनुपालन हेतु अधोहस्ताक्षरी के पत्रांक 364/एल-82/2024 दिनांक 26.07.2024 का संदर्भ ग्रहण करें। उक्त प्रकरण में मा0 अधिकरण के आदेश दिनांक 21.05.2024 द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केन्द्रीय लोक निर्माण विभाग, नवीन ओखला औद्योगिक विकास प्राधिकरण एवं जिलाधिकारी, गौतमबुद्ध नगर की संयुक्त समिति का गठन किया गया है एवं यमुना नदी के डूब क्षेत्र में स्थापित फार्म हाउस का निरीक्षण कर आख्या प्रेषित किये जाने के सम्बन्ध में निर्देशित किया गया है।

मा0 अधिकरण द्वारा पारित आदेश का अनुपालन सुनिश्चित किये जाने हेतु अधोहस्ताक्षरी द्वारा अपने पत्र दिनांक 26.07.2024 के माध्यम से नवीन ओखला औद्योगिक विकास प्राधिकरण से संयुक्त समिति हेतु प्रतिनिधि नामित किये जाने हेतु अनुरोध किया गया है। प्राधिकरण स्तर से प्रतिनिधि नामित न होने के कारण मा0 अधिकरण में प्रकरण की सुनवाई दिनांक 07.08.2024 से पूर्व संयुक्त समिति की आख्या प्रस्तुत नहीं की जा सकी एवं अधोहस्ताक्षरी द्वारा मा0 अधिकरण से एक माह का अतिरिक्त समय प्रदान किये जाने हेतु अनुरोध किया गया है। मा0 अधिकरण द्वारा अतिरिक्त समय देते हुए अपने आदेश दिनांक 21.05.2024 का अनुपालन सुनिश्चित किये जाने हेतु निर्देशित किया गया है।

उपरोक्त के दृष्टिगत आपसे पुनः अनुरोध है कि मा0 अधिकरण द्वारा उक्त प्रकरण में गठित संयुक्त समिति हेतु प्राधिकरण स्तर से सक्षम अधिकारी को नामित करने का कष्ट करें, जिससे मा0 अधिकरण के आदेशों के अनुपालन में स्थलीय निरीक्षण कर ससमय आख्या प्रेषित की जा सके।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(मनीष कुमार वर्मा)  
जिलाधिकारी

प्रतिलिपि:-अपर जिलाधिकारी (वित्त/राजस्व), गौतमबुद्ध नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



20/9/24  
जिलाधिकारी,  
गौतमबुद्ध नगर

कार्यालय

जिलाधिकारी

गौतमबुद्ध नगर

पत्रांक:- 714/L-182/24

दिनांक:- 07-11-2024

अनुस्मारक/मा0 एन.जी.टी.प्रकरण

महानिदेशक,  
केन्द्रीय लोक निर्माण विभाग,  
ए-विंग, कमरा संख्या 101,  
निर्माण भवन, नई दिल्ली।

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 में पारित आदेश दिनांक 21.05.2024 (छायाप्रति संलग्न) के अनुपालन हेतु अधोहस्ताक्षरी के पत्रांक 482/एल-182/2024 दिनांक 20.09.2024 का संदर्भ ग्रहण करें। उक्त प्रकरण में मा0 अधिकरण के आदेश दिनांक 21.05.2024 द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केन्द्रीय लोक निर्माण विभाग, नवीन ओखला औद्योगिक विकास प्राधिकरण एवं जिलाधिकारी, गौतमबुद्ध नगर की संयुक्त समिति का गठन किया गया है एवं यमुना नदी के डूब क्षेत्र में स्थापित फार्म हाउस का निरीक्षण कर आख्या प्रेषित किये जाने के सम्बन्ध में निर्देशित किया गया है।

मा0 अधिकरण द्वारा पारित आदेश में केन्द्रीय लोक निर्माण विभाग से मुख्य अभियन्ता के प्रतिनिधि को संयुक्त समिति के सदस्य के रूप में नामित किया गया है। मा0 अधिकरण द्वारा अपने आदेश दिनांक 21.05.2024 की प्रति संयुक्त समिति के समस्त सदस्यों को भी प्रेषित की गयी है। केन्द्रीय लोक निर्माण विभाग से प्रतिनिधि नामित न होने के कारण मा0 अधिकरण में प्रकरण की सुनवाई दिनांक 07.08.2024 से पूर्व संयुक्त समिति की आख्या प्रस्तुत नहीं की जा सकी एवं अधोहस्ताक्षरी द्वारा मा0 अधिकरण से एक माह का अतिरिक्त समय प्रदान किये जाने हेतु अनुरोध किया गया है। मा0 अधिकरण द्वारा अतिरिक्त समय प्रदान करते हुए अपने आदेश दिनांक 21.05.2024 का अनुपालन सुनिश्चित किये जाने हेतु निर्देशित किया गया है। जिसके उपरान्त अधोहस्ताक्षरी द्वारा पुनः दिनांक 20.09.2024 को अधिकारी नामित किये जाने हेतु अनुरोध किया गया है, परन्तु अभी तक उक्त प्रकरण में निरीक्षण हेतु अधिकारी नामित नहीं किया गया है।

अतः आपसे पुनः अनुरोध है कि मा0 अधिकरण द्वारा उक्त प्रकरण में गठित संयुक्त समिति हेतु सक्षम अधिकारी को दिनांक 11.11.2024 तक नामित करने का कष्ट करें। जिससे कि ससमय निरीक्षण आख्या मा0 अधिकरण के समक्ष प्रस्तुत की जा सके। आपके विभाग से अधिकारी नामित न होने की स्थिति में समिति के अन्य सदस्य द्वारा क्षेत्रीय निरीक्षण कर आख्या मा0 अधिकरण को प्रेषित कर दी जायेगी। प्रकरण में अग्रिम सुनवाई दिनांक 19.11.2024 को नियत है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(मनीष कुमार वर्मा)

जिलाधिकारी

प्रतिलिपि:-अपर जिलाधिकारी (वित्त/राजस्व), गौतमबुद्ध नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



जिलाधिकारी

गौतमबुद्ध नगर



## केन्द्रीय प्रदूषण नियंत्रण बोर्ड CENTRAL POLLUTION CONTROL BOARD

क्षेत्रीय निदेशालय, लखनऊ Regional Directorate, Lucknow  
(पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest and Climate Change, Govt. of India)

CM-13011/206/2024-WQM-I-HO-CPCB-HO

सेवा में,

जिलाधिकारी  
जिलाधिकारी कार्यालय,  
गौतमबुद्ध नगर, उत्तर प्रदेश



दिनांक: 20.08.2024

विषय : माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ० ए० संख्या- 641/2023 "सुमन चौहान एवं अन्य बनाम उत्तर प्रदेश राज्य एवं अन्य " में पारित आदेश दिनांक 21.05.2024 के अनुपालन में संयुक्त समिति में सामाजिक के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ० ए० संख्या- 641/2023 "सुमन चौहान एवं अन्य बनाम उत्तर प्रदेश राज्य एवं अन्य " में पारित आदेश दिनांक 21.05.2024 का मंदर्भ ग्रहण करें, जिसके अनुसार माननीय राष्ट्रीय हरित अधिकरण द्वारा संयुक्त समिति का गठन किया गया है। उपरोक्त मंदर्भ में उक्त संयुक्त समिति में केन्द्रीय प्रदूषण नियंत्रण बोर्ड का प्रतिनिधित्व करने हेतु अंकुर तिवागी, वैज्ञानिक ई० परियोजना कार्यालय, आगरा (दूरभाष-9650672891) को नामित किया गया है।

अतः आपसे अनुरोध है कि माननीय राष्ट्रीय हरित अधिकरण के आदेश का समर्थन अनुपालन सुनिश्चित करने हेतु नामित अधिकारियों के साथ समन्वय स्थापित करने का कष्ट करें। बैठक/निरीक्षण की तिथि के संबंध में नामित अधिकारी एवं डम कार्यालय को अग्रिम सूचना श्रेयस्कर होगी।

भवदीय

(कमल कुमार)  
क्षेत्रीय निदेशक

प्रतिलिपि:

1. प्रभाग प्रभारी, डक्यू. क्यू. एम.-I प्रभाग, के० प्र० नि० बो०, मुख्यालय, दिल्ली -सादर सूचनाार्थ।
2. प्रभाग प्रभारी, विधि प्रभाग, के० प्र० नि० बो०, मुख्यालय, दिल्ली -सादर सूचनाार्थ।
3. श्री. अंकुर तिवागी, वैज्ञानिक ई० के० प्र० नि० बो०, परियोजना कार्यालय, आगरा - आवश्यक अनुपालन हेतु



(अंकुर तिवागी)  
क्षेत्रीय निदेशक

## नवीन ओखला औद्योगिक विकास प्राधिकरण कार्यालय उप महाप्रबन्धक (सिविल)

मुख्य प्रशासनिक भवन, सैक्टर-6, नौएडा

Read  
M  
13-11-24

पत्र सं०:नौएडा/उ०प्र०(सि०)/2024/2293

दिनांक: 12 नवम्बर 2024

- वरिष्ठ प्रबन्धक  
वर्क सर्किल-9,  
नौएडा
- वरिष्ठ प्रबन्धक  
वर्क सर्किल-10,  
नौएडा

मा० एन०जी०टी० प्रकरण

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ०प्र० व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन के सम्बंध में।

उपरोक्त विषयक पत्र के साथ संलग्न जिलाधिकारी, गौतमबुद्धनगर महोदय के पत्रांक-713/एल-182/24, दिनांक 07.11.2024 का अवलोकन करें, जिसके माध्यम से मा० अधिकरण द्वारा पारित आदेश के अनुपालन में संयुक्त समिति हेतु नौएडा प्राधिकरण से प्रतिनिधि नामित किये जाने की अपेक्षा की गई है। यह भी अवगत कराया गया है कि प्राधिकरण स्तर से प्रतिनिधि नामित न होने के कारण मा० अधिकरण में प्रकरण की सुनवाई दिनांक 07.08.2024 से पूर्व संयुक्त समिति की आख्या प्रस्तुत नहीं की जा सकी एवं उनके द्वारा मा० अधिकरण से एक माह का अतिरिक्त समय प्रदान किये जाने हेतु अनुरोध किया गया है, जिसके क्रम में मा० अधिकरण द्वारा अतिरिक्त समय देते हुए अपने आदेश दिनांक 21.05.2024 का अनुपालन सुनिश्चित किये जाने हेतु निर्देशित किया गया है। प्रकरण में आगामी सुनवाई दिनांक 19.11.2024 को नियत है।

अतः सक्षम स्तर से अनुमोदनोपरान्त उक्त प्रकरण में मा० एन०जी०टी० द्वारा गठित संयुक्त समिति हेतु नौएडा प्राधिकरण की ओर से आपको अपने-अपने कार्यक्षेत्र हेतु प्राधिकरण स्तर से प्रतिनिधि नामित किया जाता है तथा निर्देशित किया जाता है कि उक्त के सम्बंध में श्री उत्सव शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नौएडा से समन्वय स्थापित करना सुनिश्चित करें।

(विजय रावल)  
उप महाप्रबन्धक (सिविल)  
नौएडा

प्रतिलिपि:-

- मुख्य कार्यपालक अधिकारी महोदय को सादर अवलोकनार्थ।
- अपर मुख्य कार्यपालक अधिकारी (एसके) महोदय को सादर सूचनार्थ।
- जिलाधिकारी, गौतमबुद्धनगर महोदय को सादर सूचनार्थ।
- श्री उत्सव शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय ई-12/1, सैक्टर-1, नौएडा-201301 को इस आशय से कि उपरोक्त विषयगत वाद हेतु श्री सतेन्द्र गिरी (9205691306), वरिष्ठ प्रबन्धक, वर्क सर्किल-9 तथा श्री प्रवीण सलोनिया (9871090103), वरिष्ठ प्रबन्धक, वर्क सर्किल-10 को अपने-अपने कार्यक्षेत्र के अंतर्गत नौएडा प्राधिकरण की ओर से प्रतिनिधि नामित कर दिया गया है।



श्री. उत्सव शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नौएडा को इस आशय से कि उपरोक्त विषयगत वाद हेतु श्री सतेन्द्र गिरी (9205691306), वरिष्ठ प्रबन्धक, वर्क सर्किल-9 तथा श्री प्रवीण सलोनिया (9871090103), वरिष्ठ प्रबन्धक, वर्क सर्किल-10 को अपने-अपने कार्यक्षेत्र के अंतर्गत नौएडा प्राधिकरण की ओर से प्रतिनिधि नामित कर दिया गया है।

क्षेत्रीय अधिकारी

उप महाप्रबन्धक (सिविल)  
नौएडा

कार्यालय

जिलाधिकारी

गौतमबुद्ध नगर

पत्रांक:- 734/L-182/24

दिनांक:- 12-11-2024

आदेश

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 641/2023 सुमन चौहान व अन्य बनाम स्टेट आफ उ0प्र0 व अन्य में दिनांक 21.05.2024 एवं दिनांक 07.08.2024 को पारित आदेश के अनुपालन में जांच हेतु संयुक्त समिति गठित किये जाने के लिए मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 21.05.2024 को पारित आदेश में जिला प्रशासन, गौतमबुद्धनगर, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा तथा मुख्य अभियन्ता, लोक निर्माण विभाग की समिति गठित की गयी है।

उपरोक्त वर्णित विभागों द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के क्रम में संयुक्त समिति हेतु सदस्यों को नामित किये जाने हेतु इस कार्यालय के पत्र सं0-364/एल-182/24 दिनांक 26.07.2024 द्वारा पत्र प्रेषित किया गया था, जिसके परिपेक्ष्य में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के पत्र सं0- CM-13011/206/2024-WQM-I-HO-CPCB-HO दिनांक 20.09.2024 द्वारा दिनांक 20.08.2024 द्वारा श्री अंकुर तिवारी, वैज्ञानिक (ई), परियोजना कार्यालय आगरा को नामित किया गया है। नोएडा प्राधिकरण के पत्र सं0-नौएडा/उ0म0प्र0(सि0)/2024/2293 दिनांक 12.11.2024 द्वारा वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10 को समिति हेतु नामित किया गया है।

केन्द्रीय लोक निर्माण विभाग, नई दिल्ली को समिति हेतु सदस्य नामित किये जाने हेतु पत्र सं0-482/एल-182/24 दिनांक 20.09.2024 एवं पत्र सं0-714/एल-182/24 दिनांक 07.11.2024 द्वारा अनुस्मारक पत्र प्रेषित किया गया है परन्तु केन्द्रीय लोक निर्माण विभाग द्वारा सदस्य नामित किये जाने के सम्बन्ध में कोई सूचना प्रेषित नहीं की गयी है। उपरोक्त के दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण के अनुपालन हेतु केन्द्रीय लोक निर्माण विभाग द्वारा नामित सदस्य के अनुपस्थिति में दिनांक 14.11.2024 को स्थलीय निरीक्षण हेतु निम्न समिति गठन किया जाता है-

1. श्री वेद प्रकाश पाण्डेय, उपजिलाधिकारी, गौतमबुद्धनगर (जिलाधिकारी द्वारा नामित)
2. श्री अंकुर तिवारी, वैज्ञानिक 'ई' (केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा नामित)
3. वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10 (नोएडा प्राधिकरण द्वारा नामित)

समिति के सदस्यो को यह निर्देशित किया जाता है कि मा0 अधिकरण द्वारा पारित आदेश के अनुक्रम में समस्त विचारणीय बिन्दुओं पर जांच कर विस्तृत आख्या दिनांक 16.11.2024 (शनिवार) तक अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर के समक्ष प्रस्तुत



किया जाना सुनिश्चित करें, जिससे आख्या ससमय मा0 अधिकरण के समक्ष प्रेषित की जा सके। मा0 राष्ट्रीय हरित अधिकरण में प्रकरण में अग्रिम दिनांक 19.11.2024 नियत है।

(मनीष कुमार वर्मा)  
जिलाधिकारी,  
गौतमबुद्ध नगर

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

1. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
2. मुख्य कार्यपालक अधिकारी, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
3. अपर जिलाधिकारी(वि0/रा0), गौतमबुद्ध नगर को इस निर्देश के साथ कि आख्या ससमय मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दाखिल करना सुनिश्चित करें।
4. श्री अंकुर तिवारी, वैज्ञानिक 'ई' केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
5. श्री वेद प्रकाश पाण्डेय, उपजिलाधिकारी, गौतमबुद्धनगर।
6. वरिष्ठ प्रबन्धक वर्क सर्किल-9 एवं वरिष्ठ प्रबन्धक वर्क सर्किल-10, नोएडा प्राधिकरण, नोएडा।
7. अधिशाषी अभियन्ता, सिचाई विभाग, गौतमबुद्ध नगर को इस निर्देश के साथ प्रेषित कि समिति के सहयोग हेतु निरीक्षण में उपस्थित होना सुनिश्चित करें।

19/11/24  
जिलाधिकारी  
गौतमबुद्ध नगर

✓

महोदय,

महोदय, राष्ट्रीय हरित अधिकरण द्वारा में योजित ओएणो नं० 641/2023 सुमन चौहान व अन्य में पारित आदेश दिनांक 21.05.2024 के अनुपालन में जिलाधिकारी, गौतमबुद्ध नगर द्वारा समिति का गठन किया गया। गठित समिति द्वारा सूची में उल्लिखित कुल 50 फार्म हाउस-में से दिनांक 14.11.2024 से दिनांक 17.11.2024 तक कुल 37 फार्म हाउसिस का निरीक्षण किया गया, जिनका विवरण निम्नवत् है:-

क्रमांक	याचिकाकर्ता का नाम पता	सम्पत्ति का विवरण	परमिशन
1	Suman Chauchan W/O Sh. B S Chauchan Aged 48 Add 16/15a, Village Dostpur Mangroli Noida Dist. Gautam Buth Nagar-201302 Phone 8076083151 Email ID. su St321@gmail.com	फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>
	Form House Area	1648.74 Sqm	-
	Constructed Area	69.70 Sqm	Temporary Structure
	Constructed Area Flooring	69.70 Sqm	Pakka
	Boundary Wall	-	Bamboo's Boundary Wall
	Footpath	-	Pakka
2	Manoj Singh S/O Late Sh. Matwar Singh Aged 52, Add. 48A/1, Chak Mangraula, Sector 135, Noida-201302. Phone: 8076083151, Email ID: manoj@synergyinfracon.com	फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>
	Form House Area	1618.80 Sqm	Man Gate close
	Constructed Area	-	-
	Constructed Area Flooring	-	Pakka
	Boundary Wall	-	M/s jail Boundary Wall
	Footpath	-	-
3	Dinesh Kumar Tyagi S/O Sh. Shri Om Prakash Tyagi Aged 54, Add. Plot No 16/15A, Village Dostpur Mangroli, Noida, Dist. Gautam Buth Nagar-201302	फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>
	Form House Area	1278.00 Sqm	Man Gate close



	Constructed Area	—	—	
	Constructed Area Flooring	—	—	
	Boundary Wall	—	—	
	Footpath	—	—	
4	Mariam Ali S/O SH. Col. amjad Ali Aged 65, Add. 3/18 A, Village Asaadallapur, Noida, Dist. Gautam Budh Nagar-201302	जाली की चारदीवारी	परमिशन नहीं	
	Particulars	Area (Approx)	Remarks	
	Form House Area	1185.00 Sqm	—	
	Constructed Area	215.58 Sqm	Temporary Structure	
	Constructed Area Flooring	215.58 Sqm	Pakka	
	Boundary Wall	—	M/s jail Boundary Wall	
	Footpath	—	—	
5	Jila Kaur W/O Sh. Nirmal Singh Aged 60, Add. 22/1 A, Village Nangla Nangli, Noida, Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं	
	Particulars	Area (Approx)	Remarks	
	Form House Area	793.16 Sqm	—	
	Constructed Area	90.20 Sqm	Temporary Structure	
	Constructed Area Flooring	90.20 Sqm	Pakka	
	Boundary Wall	—	JRC Jali & M/s jail Boundary Wall	
	Footpath	—	Pakka	
6	Kewal Krishan Malhotra S/O Sh. Amarnath Malhotra Aged 70, Add. Plot No 8, Village Chaprouli Khadar, Noida, Dist. Gautam Budh Nagar-201302	जाली की चारदीवारी	परमिशन नहीं	
	Particulars	Area (Approx)	Remarks	
	Form House Area	665.00 Sqm	—	
	Constructed Area	—	Man Gate close	
	Constructed Area Flooring	—	—	
	Boundary Wall	—	—	
	Footpath	—	—	



7	Hriday Pal Singh S/O Sh. KS Ahuja Aged 32, Add. Plot No 19, Village Nangla Nangli, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	
8	Shubham Sahai S/O Sh. Sharad B Sahai Aged 37, Add. 2/17B, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	
9	Sanjay Tomar S/O Sh. Jagbir Singh Aged 58, Add. 6/4, Village Chak Mangroula, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>	
	Form House Area	867.30 Sqm	—	
	Constructed Area	106.50 Sqm	Temporary Structure	
	Constructed Area Flooring	106.50 Sqm	Pakka	
	Boundary Wall	—	M/s Jali Boundary Wall	
	Footpath	—	Pakka	
10	Arun Gupta S/O Sh. S R Gupta Aged 57, Add. 66, Village Chak Mangroula, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>	
	Form House Area	837.20 Sqm	—	
	Constructed Area	210.50 Sqm	Temporary Structure	
	Constructed Area Flooring	210.50 Sqm	Pakka	
	Boundary Wall	—	Bamboo's Boundary Wall	
	Footpath	—	Pakka	
11	Anurag Khera S/O Sh. Shri R.B.Khera Aged 51, Add. 4 & 5, Village Dostpur Mangroli Khadar, Pargana Dadri, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
12	Rajesh Ghei S/O Sh. K.K.Ghei Aged 55, Add. 6 & 7, Village Dostpur Mangroli Khadar, Pargana Dadri, Tehsil & District, Gautam Budh Nagar, Noida		फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>	
	Form House Area	3385.00 Sqm	—	
	Constructed Area	998.40 Sqm	Temporary Structure	
	Constructed Area Flooring	998.40 Sqm	Pakka	



		Boundary Wall			G.I. Sheet Boundary Wall
		Footpath			Pakka
13	Mohammed Sharique Farooqi S/O Sh. Shamshul Islam Farooqi Aged 56, Add. 69, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302			फार्म हाउस	
14	Praful Munjial S/O Sh. Late Shri Surinder Munjial Aged 37, Add. 9-12/17A, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302			फार्म हाउस	परमिशन नहीं
		Particulars		Area (Approx)	Remarks
		Form House Area		3432.00 Sqm	-
		Constructed Area		412.50 Sqm	Temporary Structure
		Constructed Area Flooring		412.50 Sqm	Pakka
		Boundary Wall		-	GRC Jali M/s Jali Boundary Wall
		Footpath		-	Pakka
15	Rachna Bhardwaj W/O Sh. Ambujaksh Bhardwaj Aged 52, Add. 29A, Phase 15, Dostpur, Mangroli Khadar, NOIDA			फार्म हाउस	परमिशन नहीं
		Particulars		Area (Approx)	Remarks
		Form House Area		1656.72 Sqm	-
		Constructed Area		121.80 Sqm	Temporary Structure
		Constructed Area Flooring		121.80 Sqm	Pakka
		Boundary Wall		-	Bamboo's Boundary Wall
		Footpath		-	Pakka
16	Rajeev Singhal S/O Sh. Ved Prakash Singhal Aged 58, Add. 22A, Village Nangli Nangla, Noida, Dist. Gautam Budh Nagar-201302			फार्म हाउस	परमिशन नहीं
		Particulars		Area (Approx)	Remarks
		Form House Area		1680.00 Sqm	-
		Constructed Area		286.22 Sqm	Temporary Structure
		Constructed Area Flooring		286.22 Sqm	Pakka
		Boundary Wall		-	M/s Jali Boundary Wall
		Footpath		-	Pakka

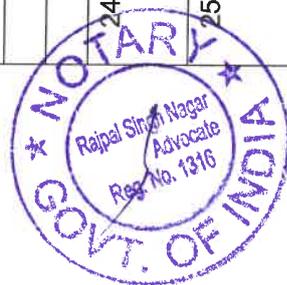


Handwritten signature or mark.

17	Rosy Arora W/O Sh. Anil Arora Aged 54, Add. 12A/1B, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1284.00 Sqm.	Remarks —
		Constructed Area	200.90 Sqm	Temporary Structure
		Constructed Area Flooring	200.90 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
18	Megha Alphay Gupta daughter of Air Cmde Abhay Gupta Aged 43, Add. 56 A, Village Dostpur Mangroli, NOIDA		फार्म हाउस	
19	Sudhir Kumar Singh S/O Sh. Late Sh. Deomangal Singh Aged 65, Add. 79/19, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	3488-40 Sqm	—
		Constructed Area	192.00 Sqm	Temporary Structure
		Constructed Area Flooring	192.00 Sqm	Pakka
		Boundary Wall	—	Bamboo's Boundary Wall
		Footpath	—	Pakka
20	Charanjit Singh S/O Sh. S Hareharan Singh Aged 51, Add. 41, phase 19-A, Village Chak Mangraula, Noida		फार्म हाउस	
21	Ajit Kumar S/O Sh. Late Chandra Dev Prasad Aged 62, Add. 28B, phase 15, Chak Mangraula Village, sector 135 noida, U.P.		फार्म हाउस	परमिशन नहीं
43	Mamta Sinha W/O Sh. Dr Gurumukh Prasad Aged 60, Add. 33 / 15, Chak Mangraula, Noida, Sector 135		फार्म हाउस	परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	2518.35 Sqm	—
		Constructed Area	340.06 Sqm	Temporary Structure
		Constructed Area Flooring	340.06 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka



22	Ajeet Kumar Sinha S/O Sh. Late Sh. V P Sinha Aged 60, Add. 2/17B, Village Chaprauli Khadar, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 2312.40 Sqm	Remarks —
		Constructed Area	230.06 Sqm(A)	Temporary Structure
		गाय की खोर Area	454.00 Sqm(B)	Temporary Structure
		Constructed Area Flooring	684.00 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
23	Rekha Mehta W/O SH. Harish Mehta Aged 60, Add. 50-51 phase 19 Chak Mangraula, Noida	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1413.60 Sqm	Remarks —
		Constructed Area	155.25 Sqm	Temporary Structure
		Constructed Area Flooring	155.25 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	
24	T. Hamlesh Nandhini daughter of Sh. C. Thiagarajan Aged 28, Add. 3, Village Kidwali, Noida		फार्म हाउस	
25	Seema Jhamnani W/O SH. K.L. Jhamnani Aged 52, Add. 5, Gate 3, Alaska Farm, Village Nagli Nagla, Pargana Dadri, Sector 135, Noida		फार्म हाउस	
26	Ramesh Jhamnani S/O SH. K.L. Jhamnani Aged 53, Add. plot 6, phase 2 sector 135, noida, nagli nagla Pargana Dadri		फार्म हाउस	
27	Rajesh Jhamnani S/O SH. K.L. Jhamnani Aged 49, Add. Village Nagli Nagla, Pargana Dadri Plot 7, phase 2, Alaska farm, sector 135, noida		फार्म हाउस	



A3

28	Leena Jhamnani W/O SH. K.L. Jhamnani Aged 53, Add. Plot 8, Nagli Nagla, Pargana Dadri, Phase 2, Alaska Farm, sector 135, Noida 201304		फार्म हाउस	
29	Amrit Kaur Ahuja wife of Sh. Harminder Pal Singh Ahuja Aged 60, Add. 59&71 Phase 1 Village Chak Mangraula, Noida		फार्म हाउस	परमिशन नहीं
		<b>Particulars</b>	Area (Approx)	Remarks
		Form House Area	522.00 Sqm	-
		Constructed Area	-	Main Gate close
		Constructed Area Flooring	-	-
		Boundary Wall	-	-
		Footpath	-	-
30	Rajneesh Chaubey S/O Sh. Paras Nath Aged 44, Add. 18B/ Phase-9, Village- Kidawali, G.B. Nagar, Noida, Pargana Dadari, Khata No- 30, plot no. 1/9		फार्म हाउस	परमिशन नहीं
		<b>Particulars</b>	Area (Approx)	Remarks
		Form House Area	891.00 Sqm	-
		Constructed Area	147.29 Sqm	Temporary Structure
		Constructed Area Flooring	147.29 Sqm	Pakka
		Boundary Wall	-	GRC & M/s Jali Boundary Wall
		Footpath	-	Pakka
31	Saibal Banerjee S/O Sh. Late Shri Shailen Banerjee Aged 63, Add. Plot No 9, Nagli Nagla, sector 135 noida		फार्म हाउस	परमिशन नहीं
		<b>Particulars</b>	Area (Approx)	Remarks
		Form House Area	1065.15 Sqm	-
		Constructed Area	144.00 Sqm	Temporary Structure
		Constructed Area Flooring	144.00 Sqm	Pakka
		Boundary Wall	-	M/s Jali Boundary Wall
		Footpath	-	Pakka



43

17

32	Vinayak Sen S/O Sh. Gautam Sen Aged 31, Add. 14&15, Chak Mangraula, Noida, Sector 135	फार्म हाउस		परमिशन नहीं
		Particulars	Area (Approx)	
		Form House Area	1662.05 Sqm	—
		Constructed Area	282.00 Sqm	Temporary Structure
		Constructed Area Flooring	282.00 Sqm	Pakka
		Boundary Wall	—	—
		Footpath	—	—
33	Rajiv Bali S/O Sh. Shri J.C. Bali Aged 64, Add. Plot 6, chhaproli, Khadar Village, Noida 34. Babita Thakur W/O Sh. Ajit Prasad Aged 51, Add. No. 36, phase 19, Chak Mangraula, Noida	फार्म हाउस		परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1040.25 Sqm	—
		Constructed Area	—	Main Gate close
		Constructed Area Flooring	—	—
		Boundary Wall	—	—
		Footpath	—	—
34	Babita Thakur W/O Sh. Ajit Prasad Aged 51, Add. No. 36, phase 19, Chak Mangraula, Noida	फार्म हाउस		
35	Rajeev Puri S/O Sh. Late I.S. Puri Aged 56, Add. 3A, Dostpur Mangroli, sector 135 noida	फार्म हाउस		परमिशन नहीं
		Particulars	Area (Approx)	Remarks
		Form House Area	1127.00 Sqm	—
		Constructed Area	179.20 Sqm	Temporary Structure
		Constructed Area Flooring	179.20 Sqm	Pakka
		Boundary Wall	—	M/s Jali & funder max Wooden Plants & Boundary Wall
		Footpath	—	Pakka



36	Shayam Khanna S/O Sh. Late Shri U.C. Khanna Aged 68, Add. 49, Village Chak Mangraula, Noida	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1147.50 Sqm	Remarks —
		Constructed Area	122.25 Sqm	Temporary Structure
		Constructed Area Flooring	122.25 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
37	Meena Dhawan W/O Sh. Muneesh Dhawan Aged 56, Add. 104-105, sector 135 Noida, phase 19, chak Mangraula village, Noida 201301	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1853.20 Sqm	Remarks —
		Constructed Area	372.25 Sqm	Temporary Structure
		Constructed Area Flooring	372.25 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
38	Ghazala Khan W/O Sh. Mohd Fauzan Aged 45, Add, plot No. 24 gram Dostpur, Mangroli Khadar, Pargana Dadri, gautam budh Nagar	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 856.83 Sqm	Remarks —
		Constructed Area	—	Main Gate close
		Constructed Area Flooring	—	—
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	—
39	Parthasarthy P Dev S/O Sh. Late Dr. A.K. Dev Aged 57, Add. 29B, Phase 15, Dostpur Mangroli Khadar, Noida		जाली की चारदीवारी	—
40	Arun Narayan Tandon S/O Sh. Shiv Narayan Tandon Aged 64, Add. 11, Village Chak Mangrola, Noida	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1689.60 Sqm	Remarks —

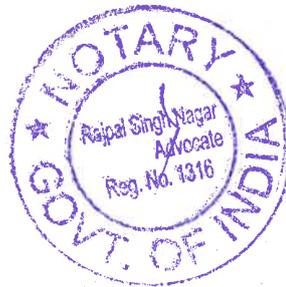


		Constructed Area	393.90 Sqm	Temporary Structure
		Constructed Area Flooring	393.90 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka
41	Ashwani Lall S/O Sh. Late Shri Lall Bahadur Aged 51, Add. 71-A, village Nangali Nangla, Pargana Dadri, Gautam Budh Nagar	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 1697.15 Sqm	Remarks
		Constructed Area	112.70 Sqm	Temporary Structure
		Constructed Area Flooring	112.70 Sqm	Pakka
		Boundary Wall	—	—
		Footpath	—	—
42	Anil Singh Gahlawat S/O Sh. Late Sh Balbir Singh Aged 56, Add. C-2, Village Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 783.36 Sqm	Remarks
		Constructed Area	82.68 Sqm	Temporary Structure
		Constructed Area Flooring	82.68 Sqm	Pakka
		Boundary Wall	—	Bamboo's Boundary Wall
		Footpath	—	Pakka
44	Nidhi Goyal daughter of Sh. K K Goyal Aged 55, Add. 52/19 A, Chak Magraula, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx) 816.00 Sqm	Remarks
		Constructed Area	130.88 Sqm	Temporary Structure
		Constructed Area Flooring	130.88 Sqm	Pakka
		Boundary Wall	—	M/s Jali Boundary Wall
		Footpath	—	Pakka



A

45	Meena Soni W/O Sh. Anil Kumar Soni Aged 55, Add. 1/4, Chak Mangraula, Noida, Dist. Gautam Budh Nagar-201302		फार्म हाउस	
46	Shipra Tripathi W/O Sh. Anindya Lala Aged 60, Add. 89 CD, Village Chak Mangraula, Sector 135, Noida-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx)	Remarks
		Constructed Area	1201.20 Sqm	--
		Constructed Area Flooring	166.44 Sqm	Temporary Structure
		Boundary Wall	166.44 Sqm	Pakka
		Footpath	--	M/s Jali Boundary Wall
			--	Pakka
47	Amitav Deb S/O Sh. Late Sh A K Deb Aged 65, Add. 23A/7, Dostpur Mangrauli, Sector 135, Noida-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx)	Remarks
		Constructed Area	890.60 Sqm	--
		Constructed Area Flooring	167.40 Sqm	Temporary Structure
		Boundary Wall	167.40 Sqm	Pakka
		Footpath	--	M/s Jali Boundary Wall
			--	
48	Vivek Shankar S/O Sh. Late Shri Sukumar Shankar Aged 60, Add. 81, Phase 1, Nagli Bahrapur, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx)	Remarks
		Constructed Area	1001.70 Sqm	--
		Constructed Area Flooring	--	Main Gate close
		Boundary Wall	--	
		Footpath	--	M/s Jali Boundary Wall
49	Sanjeev Mishra S/O Sh. Mahesh Chandra Mishra Aged 57, Add. 21/7, Village Dostpur Mangroli, Noida, Dist. Gautam Budh Nagar-201302	Particulars	फार्म हाउस	परमिशन नहीं
		Form House Area	Area (Approx)	Remarks
			858.80 Sqm	--



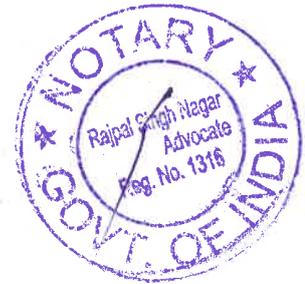
	Constructed Area		Main Gate close
	Constructed Area Flooring		
	Boundary Wall		Bamboo's Boundary Wall
	Footpath		
50	Rakesh R Pandita S/O Sh. Ravinder Nath Pandita Aged 51, Add. 15-1/15, Village Dostpur Mangroli Khadar, Pragana Dadri, Tehsil & Dist. Gautam Budh Nagar-201302	फार्म हाउस	परमिशन नहीं
	<b>Particulars</b>	<b>Area (Approx)</b>	<b>Remarks</b>
	Form House Area	2301.00 Sqm	—
	Constructed Area	590.88 Sqm	Temporary Structure
	Constructed Area Flooring	590.88 Sqm	Pakka
	Boundary Wall	—	M/s Jali Boundary Wall
	Footpath	—	Pakka

क्षेत्रीय लेखपाल  
तह0सदर

क्षेत्रीय लेखपाल  
तह0सदर

नायब तहसीलदार-सदर  
गौतमबुद्धनगर

तहसीलदार-सदर  
गौतमबुद्धनगर



वैधानिक-ई 18/11/24  
केंद्रीय प्रदूषण नियंत्रण बोर्ड  
दिल्ली

वरिष्ठ प्रबंधक  
वर्क सर्किल-4

डिप्टी फ्लोअर  
गौतमबुद्धनगर